

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

ORDER

No.:- 138

Dated:- 14/5/2018

In the interest of administration Shri Tasleem Arief, Additional District and Sessions Judge, Handwara is transferred and posted as Additional Sessions Judge, Anti-Corruption Cases, Jammu with immediate effect against a vacant post thereby relieving Ms. Sonia Gupta, Special Judge Anti-Corruption Cases, Jammu of the additional charge of the said post.

Further, the additional charge of the Court of Additional District and Sessions Judge, Handwara is entrusted to Principal District and Sessions Judge, Kupwara till further order.

By order.

(Sanjay Dhar)

Registrar General

No.:- 4192-216/2018

Dated:- 14/05/2018

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____

..... for information of His Lordship.

3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Principal District & Sessions Judge, Jammu and Kupwara.
5. Shri Tasleem Arief, Additional District & Sessions Judge, Handwara.

..... for information and n/a.

6. Central Project Coordinator e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
7. Chief Accounts Officer, High Court of J&K, Srinagar.
8. Deputy Registrar (Accounts), High Court of J&K, Main Wing, Srinagar.
9. Section Officer (Statistical Section) High Court of J&K, Main Wing, Srinagar.

..... for information and necessary action.

Registrar General